

>Title: Introduction of the Representation of the People (Amendment) Bill,2000 (Amendment of Section 77).

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

SHRI HANNAN MOLLAH : Sir, I introduce the Bill.*

15.41 ½ hrs.